

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1

CUSTOMS Appeal No. 10153 of 2015-DB

(Arising out of OIA-JMN-CUSTOM-000-APP-289-290-14-15 Dated-17.11.2014 passed by
Commissioner of CUSTOMS-JAMNAGAR(PREV))

GAUTAM PATEL

.....Appellant

MANAGER & AUTHORISED SIGNATORY OF M/S, GREEN PLUS SOLUTIONS PVT LTD,
BHAYLA, TALUKA : BAVLA, BAVLA BAGODARA HIGHWAY,
AHMEDABAD, GUJARAT

VERSUS

C.C., JAMNAGAR (prev.)

.....Respondent

SHARDA HOUSE...BEDI BANDAR ROAD,
OPP. PANCHAVATI,
JAMNAGAR-GUJARAT

APPEARANCE:

Shri S. Bissa, Advocate appeared for the Appellant

Shri A.R. Kanani, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING: 22.01.2024
DATE OF DECISION: 22.01.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10152 of 2015.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha